

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.3276  
TO BE ANSWERED ON 06.12.2016**

PROVISION OF SHOPS/STALLS ON NOMINAL RENT TO DISABLED

**3276. SHRI RAMSINH RATHWA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-**

- (a) whether the Government has any proposal to provide shops/stalls on nominal rent to persons with disabilities;
- (b) if so, the details of facilities available to such persons, disability-wise and facility-wise;
- (c) whether the handicapped persons are entitled to higher rate of interest than senior citizens from banks/post offices on their savings/fixed deposits;
- (d) if so, the details thereof;
- (e) whether there is any forum to redress the grievances of physically handicapped persons; and
- (f) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHANPAL GURJAR)**

(a) and (b) Government does not have any proposal to provide shops/stalls on nominal rent to Persons with Disabilities for long term business use. However, National Handicapped Finance and Development Corporation (a Public Sector Undertaking under Department of Empowerment of Persons with Disabilities) provide shops/stalls free of cost to Persons with Disabilities for participating in exhibitions, trade fairs etc. to promote sale and marketing of their products. They are also provided with financial assistance to meet travel and stay expenses and also freight charges etc. for participating in such programmes.

(c) and (d) No, Madam.

(e) and (f) Government provides the following forum to redress the grievances of Persons with Disabilities:

(i) The Office of the Chief Commissioner for Persons with Disabilities has been mandated to take steps to safeguard the rights of Persons with Disabilities.

(ii) Department of Empowerment of Persons with Disabilities provides facility to Persons with Disabilities for registering their grievances/feedback on its website.

(iii) Department of Empowerment of Persons with Disabilities also responds to grievances registered by Persons with Disabilities on Centralized Public Grievance Redress and Monitoring System (CPGRAMS).

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